

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahmud Ahmed
P.O., STAT, Assam & Member, MACT No. 1,
Kamrup, Guwahati,.

Dated Guwahati the 10th January, 2020.

Sub: Casual leave.

Ref:- Your letter No.MACT/38/20 Dated 07.01.2020.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 10.01.2020, has been granted/rejected. Member, MACT No. 2, Kamrup, Guwahati and in her absence Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/ 382 /A, dated

Copy to :

1. Member, MACT No. 2, Kamrup, Guwahati .
2. Member, MACT No. 3, Kamrup, Guwahati.
3. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rdes